

C. A. T. Bench, JAIPUR

Date of Order

Orders

2.2.93

Mr. K. P. Mishra Counsel for applicant

Mr. U. D. Sharma Counsel for the respondents.

Heard the Counsel for the parties. M.P. for restoration of O.A. No. 71/92 which was dismissed in default on 27.11.92 ^{CK accepted and the PA No. 71/92-3 is restored to} its original number. The O.A. No. 71/92 be listed for admission on 18.2.93.

This M.P. stands disposed of accordingly.

G. Krishna
Gop. Krishna
Member (Jud.)

Copy sent to the app.
P. and the Counsel on
vide 1061 & 1062

Date 11-2-93

G
11/2/93